

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).25848/2011
(From the judgement and order dated 09/05/2011 in SBCSA No.207/2001 of the
HIGH COURT OF RAJASTHAN AT JODHPUR)

NOOR MOHAMMED

Petitioner(s)

VERSUS

JETHA NAND & ANR

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim
relief)

Date: 04/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. H.D. Thanvi, Adv.
Mr. Shashank Pareek, Adv.
Mr. Sarad Kumar Singhania, Adv.

For Respondent(s) Mr. Abhinav Mukerji, Adv.
[for Registrar General, Rajasthan High Court]

UPON hearing counsel the Court made the following
O R D E R

Heard Mr. H.D. Thanvi, learned counsel for the petitioner
and Mr. Abhinav Mukerji, learned counsel appearing for Registrar
General of the Rajasthan High Court.
Hearing concluded.
Judgment reserved.

|(A.D. Sharma)

| |(Renuka Sadana)

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|Court Master

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